fITHE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARA NAND): (a) The amount and payment of royalty are determined by the terms of the contract entered into between the author and the publisher.

- (b) The Government have not received any complaint in this regard.
 - (c) and (d) Do not arise.]

चीनी से भरी मालगाडियों का लायता होना

789. Mi धारेल(ल खंदेलजास: क्या कृषि मंत्री यह इताने की अधा करेंगे कि:

- (क) पिछले तीन महीनों के दौरान किन-किन राज्यों को कितनी-कितनी माहा में चीनी भेजी गई तथा उन स्थानों के नाम क्या हैं जहां से ये चीनी भेजी गयी:
- (ख) क्या यह सच है कि महाराष्ट्र से चीनी से भरी दो मालगाडियां मध्य प्रदेश नहीं पहंची हैं;
- (ग) यदि हां, तो इन दो माल-गाडियों में चीनी की कितनी माता थी भ्रौर उनका मूल्य क्या था तथा किस स्थान से ये मालगाड़ियां लापता हुई हैं ग्रीर सरकार ने उनका पता लगाने के लिए वया प्रयास किए हैं;
- (घ) क्या चीनी से भरी ये माल-गाड़ियां अधिकारियों और चीनी के बडे व्यापारियों की सांठगांठ से लापता हुई हैं; ग्रीर
- (ङ) यदि हां, तो इस संबंध में व्यौरा क्या है?
- † [] English translation.

Missing sugar goods trains

789. SHRI PYARELAL KHANDEL-WAL: Will the Minister of AGRICULTURE be pleased to state:

to Questions

- (a) what are the names of the States and the quantum of sugar sent during the last three months and the names of places from where the sugar was sent;
- (b) whether it is a fact that Madhya Pradesh has not received two goods train loaded with sugar sent from Maharashtra;
- (c) if so, what is the quantum and price of sugar and the name of the place from where these two goods trains have disappeared and the effort3 made by Government to trace them:
- (d) whether the goods trains of sugar disappeared with the connivance of officers and big sugar traders; and
- (e) if so, what are the details in this regard?]

कृषि तथा ग्रामं ण पुननिर्माण मंत्री (राव (क) केन्द्रीय सरकार वीरेन्द्र सिंह) : उत्पादक राज्यों की विभिन्न चीनी फैंबिट्यों से लेवी चीनी के मासिक आवंटन भारतीय खाद्य निगम ग्रीर 17 सीधे ग्रलाटी राज्यों के पक्ष में करती है। तीन विवरण संलग्न हैं जिनमें भ्रप्रैल, मई भ्रीर जून, 1980 के महीनों के लिए किए गए धावंटनों का ब्यौरा दिया गया है [इंखिए परिशिष्ट 115, ग्रनपत्र संख्या 81] सीधे ग्रलाटी राज्यों ने फैक्टियों से चीनी उठाने और संबंधित राज्यों में उनकी श्रामद से संबंधित समस्त कार्य भ्रपनी स्वयं की देख-रेख में किया था । जहां तक भारतीय खाद्य निगम का संबंध है, ग्रप्रल, मई ग्रीर जुन, 1980 के दौरान चीनी उत्पादक राज्यों से 11 प्रमुख राज्यों को भेजी गई चीनी की मात्रा का ब्यौरा संलग्न विवरण-4

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मैं दिया गया है। दिखाए परिशिष्ट 15, श्रन्पत संख्या 82

(ख) से (ङ). यह सही नहीं है कि महाराष्ट्र से मध्य प्रदेश को भेजी गई चीनी से लंदी दो माल गाडियां रास्ते में गायव हो गई हैं। बस्तु स्थिति यह है कि ज्न, 1980 के अन्त तक महाराष्ट्र की मिलों से कुल 1,06,274 मीटरी टन लेवी बीनी बेजी गई थी ग्रीर इसमें से कुल 97,030 मीटरी टन लेबी चीनी मध्य-प्रदेश पहुच चुकी है और शेष 9,224 मीटरी टन मात्रा मार्ग में है। इस माता तथा कंष मात्रा के प्राप्त होने में जो समय निहित है, वह कोई ग्रसामान्य बात नहीं समझी जा सकती है।

tiTHE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH) (a) The Central Government makes monthly allocations of levy sugar from various sugar factories in the producing States in favour of the Food Corporation of India and 17 direct allottee States. Three Statements showing the allocations for the months of April, May and June, 1980 are attached. [See Appendix CXV, Annexure No. 81] The direct allottees States supervise themselves the entire operation of lifting of sugar from factories and its arrival in the respective States. As regards Food Corporation of India the quantity of sugar sent during the months April, May, and June, 1980 to 11 major States from the sugar producing States is given in the attached Statement IV. [See Appendix CXV, Annexure No. 82].

- (b) to (e). It is not a fact that two goods trains loaded with sugar sent from Maharashtra to Madhya Pradesh have been lost in transit. The factual position is that till the end of June, 1980 a.total quantity of 1,06,274 tonnes
 - †[] English translation.

of levy sugar was despatched from Maharashtra mills and out of this a total quantity el 97,030 tonnes has been received in Madhya Pradesh and the balance quantity of 9,224 tonnes is in transit. The time lag involved in the receipt of this quantity and the balance quantity cannot be considered abnormal.]

Allotment of land to non-resident Indians living abroad

790. SHRI SYED SHAHABUDDIN: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there is any scheme under Government's consideration to allot land in Delhi to non-resident Indians living abroad to build residential houses in Delhi;
- (b) if so, what are the areas and the location earmarked for the purpose;
- (c) what is the number of applications received in this regard;
- (d) what is the number of applications accepted;
- (e) what is the range of the size of plots to be offered;
 - (i) what is the price to be charged; and
- (g) whether the land has been developed and when it is likely to be allotted?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (g). A Scheme exists, for allotment to non-resident Indians living abroad of plots of land on the Mehrau'ii Badar-pur Road, New Demi against foreign exchange. A number of applications were received. Certain aspects of the Scheme are under consideration of the Government and a Anal decision is expected to be taken soon.